

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.1251
TO BE ANSWERED ON 28TH JUNE, 2019**

MEDICAL DEVICES

1251. SHRI KODIKUNNIL SURESH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government has put in place any automated and unified system to ensure the traceability and authenticity of medicines and medical devices manufactured in the country in view of rising instances of counterfeit medications and devices being given to unsuspecting users;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): Department of Pharmaceuticals under the Ministry of Chemical & Fertilizers vide Public Procurement (Preference to Make in India), Order, 2017 (revised) dated 14.01.2019 about pharmaceutical formulations had made it mandatory for all medicines procured under Public Procurement to have barcode/ QR code at primary level packaging from 01.04.2019.

Subsequently, Department of Pharmaceuticals has decided to give pharmaceutical industry a transition time of one year for universal implementation of such technologies from April 2020.